

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**
ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **25.07.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Fast Track Consultants
Vs
AKR Home Depot Pvt Ltd

MAIN PETITION NUMBER : IBA/1469/2018

(IA/MA) APPLICATION NUMBERS

IA(Pro.Rep)/5(CHE)/2024

ORDER

Present: Mr. N.Kumar, Ld. Liquidator in person.

This Application has been filed to place on record the 20th progress report till 30.06.2024.

It is stated that there are pending Applications relating to fraudulent transactions, which are listed on 08.08.2024.

The report is taken on record, subject to all just exceptions.

IA(Pro.Rep)/5(CHE)/2024 is **disposed of**.

-sd-

[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)

MS

-sd-

[SANJIV JAIN]
MEMBER (JUDICIAL)